

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P(Cr.) No. 252 of 2019

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.

THROUGH : VIDEO CONFERENCING

05/09.07.2020

Mr. Manoj Kumar, counsel appearing on behalf of the State is present.

List this case post Covid-19 when the situation normalises.

In the meantime, counsel for the petitioner is directed to remove the defect(s) as pointed out by the office.

(ANANDA SEN , J)

anjali/-